

(ii) A statement explaining the reasons for not laying the Hindi version of the above Report simultaneously.

[Placer in library. See No. LT-3652/72].

(2) A statement (Hindi and English versions) indicating the result of the Central Government Market Borrowings during September, 1972. [Placed in library. See No. LT-3651/72].

14.36 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 13th November, 1972, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Adoption of Children Bill, 1972 :—

"That the time appointed for the presentation of the Report of the Joint Committee of the House on the Adoption of Children Bill, 1972, be extended upto the first day of the Eighty-third Session (Budget Session of the Rajya Sabha."

14.37 hrs.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following four Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 4th September, 1972 :—

(1) The Insecticides (Amendment) Bill, 1972.

(2) The Rice-Milling Industry (Regulation) Amendment Bill, 1972.

(3) The Delhi University (Amendment) Bill, 1972.

(4) The Appropriation (No. 4) Bill, 1972.

I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following fifteen Bills passed by the Houses of Parliament and assented to since a report was last made to the House on the 4th September, 1972 :—

(1) The Coking Coal Mines (Nationalisation) Bill, 1972.

(2) The Payment of Gratuity Bill, 1972.

(3) The Constitution (Twenty-eighth Amendment) Bill, 1972.

(4) The Diplomatic Relations (Vienna Convention) Bill, 1972.

(5) The Public Debt (Amendment) Bill, 1972.

(6) The Punjab New Capital (Periphery) Control (Chandigarh Amendment) Bill, 1972.

(7) The Indian Iron and Steel Company (Taking over of Management) Bill, 1972.

(8) The Antiquities and Art Treasures Bill, 1972.

(9) The Wild Life (Protection) Bill, 1972.

(10) The Rulers of Indian States (Abolition of Privileges) Bill, 1972.

(11) The Seeds (Amendment) Bill, 1972.

(12) The Mines and Minerals (Regulation and Development) Amendment Bill, 1972.

(13) The General Insurance Business (Nationalisation) Bill, 1972.